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C.A.No. 106 OF 2001
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.106 Court No.6 SECTION XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.106 OF 2001@@
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Federal Bank Limited Appellant (s)

VERSUS

Sagar Thomas & Ors. Respondent (s)
( With office report )

Date : 01/05/2003 This/These matter(s) was/were called
on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s) Mr. Anil B. Divan, Sr.Adv.
Mr. Rajan Narain,Adv.
Ms. Puja Sharma,Adv.
Ms. Vandana Chug,Adv.

For Respondent (s) Mr. R. Sathish,Adv.

Upon hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2
Adjourned to 15.07.2003.
.SP1

(Neena Verma)
Court Master

(S. Malkani)
Assistant Registrar